

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414
IB/2/ND/2024

IN THE MATTER OF:

Capstech Network Private Limited	...	Applicant
Versus		
Tollman International Private Limited	...	Respondent

Under Section 9 of IBC 2016.

Order delivered on 01.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant	:	Mr. Prince Mohan Sinha, Adv.
For the Respondent	:	

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **26.02.2024**.

Sd/-
(Court Officer)